

(2023) 11 MAN CK 0019

Manipur High Court (Imphal)

Case No: Miscellaneous Case (LA App.) No. 17 Of 2023

Collector (LA), Imphal West

APPELLANT

Vs

Okram Ibotombi Singh

RESPONDENT

Date of Decision: Nov. 10, 2023

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: H. Debendra

Judgement

Ahanthem Bimol Singh, J

Heard Mr. H. Debendra, learned Deputy AG appearing for the applicant.

Issue notice, returnable within four weeks.

Applicant is to take steps for service of notice upon the respondent by way of speed post.

Steps should be taken within ten days and the applicant is to file an affidavit showing proof of service of such notice.

List this case again on 11-12-2023.